

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3161

ANSWERED ON:15.03.2013

SALE OF GOVERNMENT PROCURED DRUGS

Chaudhary Shri Arvind Kumar;Choudhary Shri Nikhil Kumar;Putul Kumari Smt. ;Yadav Shri Ranjan Prasad

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the cost of medicines purchased for treatment of patients in Central Government Hospitals including its Associated Hospitals and Central Government Health Services (CGHS) during each of the last three years and the current year, hospital and dispensary-wise;
- (b) whether cases of the medicines procured by the Government being sold at cheaper rates illegally in the market have been reported and if so, the details thereof, hospital and dispensary-wise;
- (c) whether any inquiry has been conducted by the Government to book the culprits for such malpractice/irregularities;
- (d) if so, the details thereof including the number of culprits booked during the said period; and
- (e) the steps taken/being taken by the Government to monitor the distribution of medicines and also check its black marketing?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (e): In so far as three Central Government hospitals in Delhi viz. Safdarjung Hospital, Dr. R.M.L. Hospital and Lady Hardinge Medical College and Associated hospitals are concerned, the cost of medicines purchased for treatment of patients in these hospitals is annexed. No case of medicines procured by the Government being sold at cheaper rates illegally in the market has been reported. Medicines procured by the hospital are physically inspected by inspection committee after which entries are made in stock ledgers. Medicines are issued to the concerned unit of the department only after getting a proper indent duly signed by the competent authority. Annual Physical verification of the stock is done. All medicines/IV fluids are marked "Hospital supply not for sale". Medicines are issued to OPD patients only on the prescription of the doctor of the hospital.

As far as CGHS is concerned, the information is being collected and will be laid on the Table of the House.